

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4808  
ANSWERED ON:23.04.2013  
INTEGRATED PROGRAMME FOR OLDER PERSONS  
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**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the number of proposals received from the State Governments including Maharashtra, Bihar, Madhya Pradesh and Chhattisgarh under the Integrated Programme for Older Persons during each of the last three years and the current year, State-wise;
- (b) the details of proposals sanctioned out of these, so far and the number of proposals pending along with the reasons for the delay in sanctioning the same, State wise; and
- (c) the time by which the pending proposals are likely to be sanctioned?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

(a) to (c): A statement showing the State-wise number of proposals received and number of cases in which financial assistance were given during each of the last three years under the Scheme of Integrated Programme for Older Persons (IPOP) is at Annexure. Proposals for the current year i.e. 2013-14 have not yet been received from any of the State Governments and UT Administrations. The pending proposals in the last three years could not be sanctioned due to incomplete proposals/deficient in document and non-availability of funds.

Release of grants-in-aid is an ongoing process. Proposals recommended by the respective State Governments' Grants-in-aid Committee are processed for releasing grants, as per the norms and guidelines of the IPOP Scheme.